

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11-08-2021 AT 2.30 P.M THROUGH VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/210/2018  
IN  
PETITION NUMBER : CP/53/2017  
NAME OF THE PETITIONER : Medici Holdings Ltd  
NAME OF THE RESPONDENTS : Photon Infotech Pvt Ltd  
UNDER SECTION : 32 & 34 of NCLT Rules, 2016

**ORDER**

Counsel for the Applicant is led by Ld. Senior Counsel Mr. R. Murari. Counsel for R1 to R5 is led by Ld. Senior Counsel Mr. P.H. Arvinth Pandian. Ld. Counsel Mr. K. Moorthy appears for R6 to R8. Ld. Practising Company Secretary Mr. V. Mahesh appears for R9.

List this matter on **15.09.2021** together with main application for hearing.

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(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)  
MEMBER (JUDICIAL)